

Education among Tribal People

6682. SHRI JANARDHANA POOJARY: Will the Minister of EDUCATION be pleased to state the amount earmarked for the promotion of education amongst the tribal people in the country during 1980-81, State-wise?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): Tribal sub-plans of the States for 1980-81 which include the educational sector also are in the process of being finalised. A sum of Rs. 33.51 crores has been proposed for the education sector of the Tribal sub plans by the concerned States and Union Territories. The Planning Commission and the Ministry of Home Affairs are holding discussions with the States. The actual amount earmarked for promotion of education among the tribal people in the country for 1980-81 state-wise will be known after the discussions with the concerned States are completed and the tribal plans are finalised.

Expansion of Telephone and Telegraph facilities in Karnataka

6683 SHRI JANARDHANA POOJARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the schemes for expansion of telephones and telegraph facilities in Karnataka; and

(b) the number of telephone exchanges in Karnataka where STD system is likely to be extended during 1980-81?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Fifty telephone exchanges, Forty Public Telephones and Forty Telegraph Offices have been planned for 1980-81.

(b) Two.

Diversion of Delhi Administration Funds to D.D.A.

6684. SHRI S. M. KRISHNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that some crores of rupees of plan allocation of Delhi Administration were diverted to the Delhi Development Authority during 1979-80;

(b) if so, the precise amount involved;

(c) how these funds were utilised by the DDA;

(d) what are the shopping complexes built or being built by DDA in the capital and whether the built ones have been sold out or rented fully or partially; and

(e) how much money has been earned by the DDA from this venture against the investments made?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

Abolition of Ground Rent Payment by D.D.A.

6685. SHRI S. M. KRISHNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have by now taken any decision on the Report of the Committee set up some time back to abolish the ground-rent payment by the allottees of D.D.A flats in the Capital;

(b) if not, the reasons therefor; and

(c) the stage at which the matter stands at present?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (c). The question of conversion of lease-hold lands in Delhi into